NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 94(ND)2016 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE COMPANY: M/s. Mr. Atim Khabra & Anr. V/s. M/s. Applied Mobile Labs Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.			REPRESENTATION	SIGNATURE
1.	Ryi Vinama	if { Advocate	Respondent No3.	furzants.
2.	Samuel Ko Palash Ag	lia Adv	R-122	10 hP
4.	Ashutash Ru	pta Advocate	Per i Homen	A3 h

ORDER

Learned Counsel for the respondent seeks and is given two weeks time as last chance for filing the reply. Learned counsel shall file the rejoinder also within the period detailed above.

List on 18.10.2016 for arguments.

(R. Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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